

ate Medical Acts about periodical .
gistration, the I.M.R. does not depict the true
picture. The Council has recommended
suitable amendment to the I.M.C. Act, 1956,
which are under consideration.

**Use of Plastieizer in manufacture of
concrete sleepers**

1,147. SHRI SURESH PACHOURI: Will
the Minister of RAILWAYS be pleased to
state:

(a) whether there is any proposal under
Government's consideration for using
'Plastieizer' to decrease cement consumption
in the manufacture of concrete sleepers; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF RAILWAYS
(SHRI MADHAVRAO SCINDIA):
(a) No, Sir. There is no proposal
under consideration at present for
using 'Plastieizer' in the manufacture
of concrete sleepers.

(b) Does not arise.

**Take over of Regional Colleges of
Engineering**

1148. SHRI SUBAS MOHANTY: Will
the Minister of EDUCATION be pleased to
state:

(a) whether there is any proposal under
Government's consideration to take-over
Regional Colleges of Engineering in different
States:

(to) if not, what are the reasons
therefor; and

(c) whether Government are aware
that due to dual administration of
both The Central and the State Govern-
ments the standard of Regional
Engineering Colleges is deteriorating?

THE MINISTER OF EDUCATION' (SHRI
K. C. PANT): (a) and (b) There is no
proposal to take-over the Regional
Engineering Colleges.

(c) No such deterioration has been brought
to our notice.

**Discrimination between Railway Class
II officers**

1149. SHRIMATI MAIMOONA
SULTAN: Will the Minister of RAILWAYS
be pleased to state:

(a) whether Government's attention has
been drawn to the report published in the
Patriot of 23rd February, 1985 under the
caption 'Railway Class II officers alleged
discrimination';

(b) whether it is a fact that the post of
Assistant officers carries two different scales
for direct recruits and promotees viz. Rs.
700—1300 and Rs 650—1200 respectively;

(c) if so, what are the reasons
therefor; and

(d) whether Government propose
to do away with this distinction?

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
MADHAVRAO SCINDIA): (a) and (b)
Yes, Sir.

(c) The allotment of a lower scale
to Assistant Officer Class II is based
on the specific recommendations of
the Third Pay Commission contained
in Chapter 13, Vol. I of their Report.
The higher scale has been allotted to
Junior Scale Class I to attract candi-
dates of the right calibre. For a
Class I Officer the Junior Scale post
is essentially for undergoing in ser-
vice training and for acquiring expe-
rience to enable him to occupy higher
posts in the cadre.

(d) This is a matter to be examined
by the 4th Pay Commission.